

INCOME TAX APPELLATE TRIBUNAL :DEHRADUN CIRCUIT: DEHRADUN

F.No.-70/AT/Jud.Adm/Judicial/Del/2025-26

Date: 03.02.2026

NOTICE

It is notified for information of all concerned that the Re-constitution of the Dehradun Bench (DB+SMC) on 13.02.2026 shall be as under:-

Sr. No.	Bench	Court Room	Time	Members
1	Dehradun Circuit Bench (DB+SMC)	07	12:00 PM	Shri Anubhav Sharma, Hon'ble Judicial Member & Shri Amitabh Shukla, Hon'ble Accountant Member

This is issued with the approval of Hon'ble Vice President (DZ).


Assistant Registrar
